

HIGH COURT OF MADRAS - MADURAI BENCH

SITTING ARRANGEMENT - From 06.03.2017

| | HON'BLE JUDGES | SUBJECT |
|--------|----------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1 | A.Selvam, J and N. Authinathan, J | Admission and Final hearing in WP (PIL), Unauthorised Construction & Encroachment matters, Criminal Appeals and Appeal Suits. |
| 1a | A.Selvam, J | After Division Bench work - Writ Petitions - (Preferably Old Matters) |
| 1b | N. Authinathan, J | After Division Bench work - S.A. of the years 1997-1998 - All stages |
| 2 | T.S.Sivagnanam, J and P. Velmurugan, J | Admission and Final hearing in WA, WP (except PIL), Tax Matters, DRT & DRAT Matters, CMA, STA, Contempt Petition and Contempt Appeals, WP (Caste/Community Certificates) and HCP. |
| 2a(i) | T.S.Sivagnanam, J | After Division Bench work - S.A. of the year 1999 - All stages |
| 2a(ii) | T.S.Sivagnanam, J | Every Friday at 2.15 P.M., - Contempt Petitions pending with the Single Bench matters relating to the Judges who have demitted office. |
| 2b | P. Velmurugan, J | After Division Bench work - S.A. of the year 2000 - All Stages |
| 3 | P.N.Prakash, J | CrI.OP (u/s.482 & 407 of Cr.P.C), WP (Cr.PC) - Admission & Final hearing and S.A up to the year 1996 - All stages |
| 4 | V.M.Velumani, J | CMA, CMSA, Tr.CMP and Company Appeals - Admission & Final hearing |
| 5 | S.S. Sundar, J | Writ Petition Admission - Labour , Service, MV, MV Tax, Tax (Income Tax, Sales Tax & all other Tax matters), Cinema & Co-op, EB, Adjourned Admission, Notice of Motion and Final hearing stage cases in the above categories (from the year 2014) |
| 6 | V. Parthiban, J | Writ Petition Admission - Gen. Misc., Edn, C & CE, Land Acq, Local Auth. APM, LR, and LT, Adjourned Admisison, Notice of Motion and Final hearing stage cases in the above categories (from the year 2014) |
| 7 | R.Subramanian, J | WPs(up to the year 2013) - All Stages |
| 8 | J. Nisha Banu, J | Writ Petition Admission - M & M, Industries, Forest, ULC, Prohibition and Excise, Adjourned Admission, Notice of Motion and Final Hearing stage cases in the above categories (from the year 2014) and CrI. OP regarding Anticipatory Bail |

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| 9 | A.M.Basheer Ahamed, J | Cr1.Appeal & Cr1.Revision - Admission & Final hearing Admission & Final hearing in CBI & Prevention of Corruption Act Cases (Cr1.A, Cr1.RC, Cr1.OP(u/s.482 of Cr.PC), WP (Cr1.PC)) |
| 10 | G.Jayachandran, J | CRP - Admission and Final hearing and Cr1.OP - Regular Bail u/s.439 Cr.P.C. |
| 11 | C.V.Karthikeyan, J | Misc. Petition in AS and Final hearing of AS |
| 12 | N.Seshasayee, J | Second Appeal - Admission S.A. from the year 2001 - All Stages |

Note:

- Oldest cases in the respective categories shall be listed chronologically every Wednesday apart from listing fresh admission cases and extension of stay cases
- Cases relating to Senior Citizens, Crime against Women, Person with Disability, Children, Juvenile and Prevention of Corruption Act Cases shall be taken up on priority basis
- Cases in which proceedings before the Lower Courts have been stayed and Cases Remanded from the Hon'ble Supreme Court shall be given preference.

//BY ORDER OF THE HON'BLE THE ACTING CHIEF JUSTICE//